

[English]

Quota to Kerala for Garment Export

2422. SHRI A. VIJAYARAGHAVAN: Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government have received any representation from the State Government of Kerala for increasing the quota of the State for garments export; and

(b) if so, the steps proposed to be taken in this regard?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) Yes, Sir.

(b) The Garment Export Entitlement Distribution Policy formulated by Government does not provide for statewise distribution of quotas. However, the state Government has been informed of the provisions of the Policy under which they can apply for allotment of quota.

[Translation]

Agitation by CGHS Employees

2423. SHRI HARISH RAWAT:
SHRI R.N. RAKESH:
SHRI H.C. SRIKANTIAH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) whether Government are aware that the employees of CGHS have launched an agitation and are on hunger strike in support of their demands;

(b) if so, the major demands of the employees;

(c) whether any talks have been held with Associations of employees; and

(d) if not, the steps proposed to be taken by Government to fulfil these demands?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) Yes, Sir.

(b) The major demands of the CGHS employees are:—

(i) Promotional avenues for Group 'C' and 'D' employees.

(ii) Grant of Hospital Patient Care Allowance.

(c) and (d). As a result of negotiations with the All India CGHS Employees' Association, a settlement has been arrived at in relation to the demands on 23.3.1990 and the agitation has been withdrawn.

[English]

Licence for Sugar Mill in Bijapur

2424. SHRI S.T. PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to grant licences for setting up of sugar mills in cooperative sector in district Bijapur (Karnataka);

(b) if so, the details thereof;

(c) the details of proposals received by his Ministry in this regard; and

(d) the reasons for delay, if any in granting licences?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). The Central Government does